

**SENIOR CIVIL JUDGE AND JMFC, TURUVEKERE**  
**Sri. P.M. Balasubramani**  
**SENIOR CIVIL JUDGE AND JMFC, TURUVEKERE**  
**Cause List Date: 10-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 PM to 05.45PM</b>				
1	Misc 6/2018 (NOTICE) IA/1/2018 IA/2/2018		Siddagangamma R <b>Vs</b> Krishnamurthy D.R	naveen Kumar P Kar/2334/2010
2	M.C. 56/2019 (APPEARANCE OF PARTY)		Savitha D. H. @ Lakshmidevi <b>Vs</b> Nil	H.S. Sudarshan
3	M.C. 52/2020 (APPEARANCE OF PARTY)		XXXXX <b>Vs</b> XXXXX	M.T.Rangaswamy
4	R.A. 24/2013 (AWAIT SUMMONS)		Revanna <b>Vs</b> T.Y.Nagaraju	HNS MBV
<b>MEDIATION</b>				
5	M.C. 5/2020 (A.D.R.)		Latha G. <b>Vs</b> Nil	D.P. Nandisha
6	O.S. 8/2015 (ARGUMENTS)		M.G.Chandramohan <b>Vs</b> Jayalakshamma	T.T.Udayashankar
7	R.A. 36/2020 (ARGUMENTS)		Bhagyamma aliyas Showbhagya <b>Vs</b> Thontaradya	T.T. Udayashankar
<b>ARGUMENTS BY ADV. DEFTS.</b>				
8	R.A. 50/2017 (ARGUMENTS) IA/2/2017 IA/1/2017		Ramachandraiah <b>Vs</b> Manjula alias Hema	Hema Sudha Reddy
<b>FURTHER ARGUMENTS</b>				
9	R.A. 8/2019 (ARGUMENTS)		Mahalingappa.T.G <b>Vs</b> Gangamma	T.S. Cyhannakeshavaswamy
10	R.A. 22/2017 (JUDGMENTS) IA/2/2017 IA/1/2017		Naganna <b>Vs</b> Mahesh	B.H. Dyananda
11	O.S. 25/2016 (To hear) IA/2/2016 IA/1/2016		G.R.Sudhakara <b>Vs</b> Savithamma	D.T. Rajashekharaiiah
<b>11.00 AM to 02.00PM</b>				
12	M.C. 39/2015 (CROSS OF PW1)		Balarama G.H. @ Babu <b>Vs</b> Naveenkumari	B.R.Manjunath

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	Misc 2/2017 (CROSS OF PW1)		Thimmamma <b>Vs</b> Rudraprasad T.S	Basavakumar
<b>( ECA/0000002/2014)</b>				
14	M.C. 3/2018 (CROSS OF PW1)		Bhavya H.U <b>Vs</b> Mahesh Y.C	Lingadevaru D.R
15	M.C. 58/2019 (FOR OBJECTIONS)		Chethana T. P. @ Umesh <b>Vs</b> Kavya H.C. @ Lakhmidevi	H.P.Mahalingappa
<b>ADDL. ISSUES</b>				
16	O.S. 12/2015 (ISSUES)		Nagarathna <b>Vs</b> Lakshmiddevamma	L.Siddesha Ummathur
<b>FURTHER EVIDENCE FOR PLNTF</b>				
17	O.S. 15/2019 (EVIDENCE)		Praveen M.S <b>Vs</b> Shekar S.S	T.T.Rajaravichandra

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1	CrI.Misc. 603/2016 (NOTICE)		Bhagyamma <b>Vs</b> Chikkanna	Lingadevaru D.R
<b>SUMMONS TO ACCUSED</b>				
2	C.C. 145/2020 (APPEARANCE OF ACCUSED)		State by Turuvekere Police <b>Vs</b> Sadik	APP
3	C.C. 360/2020 (APPEARANCE OF ACCUSED)		State by Turuvekere Police <b>Vs</b> Devaraju	APP
4	C.C. 512/2018 (FRAMING OF PLEA)		Hemaprabhu T.M <b>Vs</b> Nijaguna	M.R. Puttaraju
5	C.C. 750/2018 (FRAMING OF PLEA)		Shankaraiah <b>Vs</b> Nijaguna .T.K	N.C. Jaganath Dandinavar
6	C.C. 250/2018 (EVIDENCE)		Nagaraju <b>Vs</b> Rajkumar	T.T.Rajaravichandra
7	P.C.R. 41/2017 (To hear)		Sudhamani <b>Vs</b> Jayaram T.N	B.R. Manjunatha
<b>11.00 AM to 02.00PM</b>				
<b>PAPER PUBLICATION</b>				
8	CrI.Misc. 71/2020 (SUMMONS)		Najim Pasha <b>Vs</b> Tahasildar	M.C.Y. Kumar
9	CrI.Misc. 31/2020 (NOTICE)		Ramakrishna <b>Vs</b> Tahasildar	L.S. Suchindra
10	C.C. 483/2018 (CHARGE)		State by Excise Inspector, Turuvekere <b>Vs</b> Manjunatha R	A.P.P
11	P.C.R. 60/2019 (FOR SWORN STATEMENT)		Yashodamma <b>Vs</b> M.G. Punith	H.K. Nanjegowda
12	C.C. 53/2020 (AWAIT RPAD)		Ramesh H. C. <b>Vs</b> Prasannakumar D. R.	H.K. Nanjegowda
13	C.C. 529/2018 (A.D.R.)		Satyanarayana H.J <b>Vs</b> Shankar H.C	B.R. Manjunatha
14	C.C. 198/2014 (APPEARANCE OF		Turuvekere police station <b>Vs</b>	APP

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<b>( ECA/0000002/2014)</b>				
14	M.C. 3/2018 (CROSS OF PW1)		Bhavya H.U <b>Vs</b> Mahesh Y.C	Lingadevaru D.R
15	M.C. 58/2019 (FOR OBJECTIONS)		Chethana T. P. @ Umesh <b>Vs</b> Kavya H.C. @ Lakhmidevi	H.P.Mahalingappa
<b>ADDL. ISSUES</b>				
16	O.S. 12/2015 (ISSUES)		Nagarathna <b>Vs</b> Lakshmiddevamma	L.Siddesha Ummathur
<b>FURTHER EVIDENCE FOR PLNTF</b>				
17	O.S. 15/2019 (EVIDENCE)		Praveen M.S <b>Vs</b> Shekar S.S	T.T.Rajaravichandra

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<b>02.45 PM to 05.45PM</b>				
1	O.S. 117/2018 (EVIDENCE)		T. Shivananjappa <b>Vs</b> Gangadharaiah.	R.K. Ragavendra
<b>11.00 AM to 02.00PM</b>				
2	O.S. 134/2018 (EVIDENCE)		K.S. Premakumari <b>Vs</b> T.P.Pushpa	H.K. Nanjegowda
3	O.S. 22/2019 (EVIDENCE)		DM.Sheik Ahamed <b>Vs</b> DS.Vishwanatha	B.S.DORESWAMY
4	O.S. 311/2019 (Plaintiff evidence) IA/1/2019		Dinesh <b>Vs</b> Sakamma	P.H.Dhanapal
5	O.S. 169/2015 (Call on)		Mallikarjunaiah S <b>Vs</b> Ramaguptha T. H.	GAG
6	EX 72/2015 (EVIDENCE)		Pandurangamurthy <b>Vs</b> Nanjetgowda	DTR
7	O.S. 126/2018 (EVIDENCE)		G.V. Jyothi <b>Vs</b> G.N Vasanthappa	A.N. Devaraju
8	O.S. 156/2018 (EVIDENCE)		Jagadish <b>Vs</b> Mohanraju	K. Nagesh
<b>CROSS EXAMINATION OF DW</b>				
9	O.S. 200/2014 (EVIDENCE)		B Shantha <b>Vs</b> Nanjamma	PHD TTU
10	O.S. 325/2015 (EVIDENCE)		Jayanna .T.S <b>Vs</b> Gurusiddaradhya .S.H.	H.K.Nanjegowda
<b>CROSS EXAMINATION OF PW</b>				
11	O.S. 275/2015 (EVIDENCE)		M.Varadaraju <b>Vs</b> Siddagangamma	P.H.Dhanapal
12	O.S. 4/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Thimmegowda.H.D <b>Vs</b> Puttananjamma	D.T.Rajashekaraiah
13	O.S. 333/2016 (EVIDENCE)		Doddamma <b>Vs</b> Nanjegowda	R.K. Ragavendra
14	O.S. 76/2017 (EVIDENCE)		Nanjappa <b>Vs</b> Bhyrappa	K. Nagesh

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15	O.S. 154/2017 (EVIDENCE)		Rangaswamy <b>Vs</b> Ganganna	K. Nagesh
16	O.S. 238/2017 (EVIDENCE)		Eshwarappa B.R <b>Vs</b> Roopa alias T.M Roopamani	H.K. Nanjegowda
<b>DEFN EVIDENCE</b>				
17	O.S. 168/2015 (EVIDENCE)		Lakshmidevamma B <b>Vs</b> Ramachandraiah B	DTR
18	O.S. 223/2015 (EVIDENCE)		Mamataj Begam <b>Vs</b> Iliaz Pasha	A.N.D.
19	O.S. 327/2015 (EVIDENCE)		Ningamma <b>Vs</b> Kasturachar	P.H.Dhanapal
20	O.S. 160/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Venkatachala.T.N <b>Vs</b> Vishalamma	K.Nagesha
21	O.S. 45/2017 (EVIDENCE)		Neelakantaiah.B.K <b>Vs</b> Kapanigowda	P.H.Dhanapal
22	O.S. 204/2018 (EVIDENCE)		H.S. Mahalingaiah <b>Vs</b> S.J. Jagadish	M.B. Shivakumarswamy
<b>FURTHER EVIDENCE FOR DEFND</b>				
23	O.S. 219/2014 (EVIDENCE)		Manjamma <b>Vs</b> Basavalingappa	
24	O.S. 268/2014 (EVIDENCE)		Kambada Rangaiah P <b>Vs</b> Shivakumar R.	AND BGK
25	O.S. 278/2015 (EVIDENCE) IA/1/2015 IA/2/2015		Kasthurachar <b>Vs</b> Ningamma	T.S.Channakeshavaswamy
26	O.S. 119/2016 (EVIDENCE) IA/1/2016 IA/2/2016		N.B. Shivanna <b>Vs</b> B. Kanchiraya	K. Nagesha
27	O.S. 202/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Shankarappa.G.S <b>Vs</b> Nataraj.G.S	K.Nagesha
28	O.S. 61/2018 (EVIDENCE)		Narayanappa <b>Vs</b> Prameelamma	K. Nagesh

**FURTHER EVIDENCE FOR PLNTF**

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29	O.S. 102/2015 (EVIDENCE)		Muddaveregowda H.V @ Muddaveeraiah <b>Vs</b> Rajkumar B.V	DTR
30	Misc 1/2018 (EVIDENCE)		Jayanna <b>Vs</b> Narasamma	H.K. Nanjegovda
<b>PLNTF EVIDENCE</b>				
31	O.S. 240/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Narasimhaiah <b>Vs</b> Lakkamma	P.H.Dhanapal
32	O.S. 222/2017 (EVIDENCE)		Thimmegowda <b>Vs</b> Dhananjaya	H.K. Nanjegovda
33	O.S. 269/2017 (EVIDENCE)		Dhananjaya <b>Vs</b> Thimmegowda	P.H.Dhanapal
34	O.S. 19/2018 (EVIDENCE)		K.S Nandeesh <b>Vs</b> Tahashildar Turuvekere	A.N. Devaraju
35	O.S. 149/2014 (ARGUMENTS)		Bommegowda <b>Vs</b> Chief Secretary,	DTR
36	O.S. 246/2015 (/0000) (ARGUMENTS) IA/1/2015 IA/2/2015		Kempaiah K.H <b>Vs</b> Lakshamma	HK Nanjegovda
<b>ARGUMENTS</b>				
37	O.S. 195/2016 (ARGUMENTS) IA/1/2016 IA/2/2016		Bettaiah <b>Vs</b> Veerabhadraiah	A.N.Devaraju
38	O.S. 150/2013 (ORDERS)		Unthuraiah <b>Vs</b> Thimmaiah	BNT
39	O.S. 300/2016 (ORDERS) IA/1/2016 IA/2/2016		Gowamma <b>Vs</b> Nagarathnamma	TTU P.H.Dhanapal
40	O.S. 98/2017 (ORDERS)		Sowmyashree.T.N <b>Vs</b> Nanjegovda.T.K	P.H.Dhanapal
41	O.S. 3/2013 (SETTLEMENT)		Govindegowda <b>Vs</b> Kapanigowda @ Ramegowda	
42	FDP 4/2013 (WARRANT)		Ramakka <b>Vs</b> Kariyanna	T.T. Udayashankar

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43	O.S. 66/2013 (Objection)		Govindgowda <b>Vs</b> Bojgowda	PHD
44	O.S. 128/2013 (Written Statement)		T.H. Ramaguptha <b>Vs</b> S. Mallikarjunaiah	NCJ  GAG
<b>Cases listed below are adjourned due to Covid 19</b>				
45	O.S. 223/2020 (AMENDMENT PLAINT)	<b>12-01-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Huchamma <b>Vs</b> Dyavaiah	H.K. Nanjgowda
46	O.S. 1/2019 (EVIDENCE)	<b>18-01-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Mangala. T.S <b>Vs</b> Suresha alias Poregowda	S. Sadashivappa
47	O.S. 36/2019 (EVIDENCE)	<b>18-01-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Parameshwaraiah <b>Vs</b> Rajashekar	P.H.Dhanapal
48	O.S. 18/2019 (EVIDENCE)	<b>19-01-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Muniraju K.H <b>Vs</b> Babu alias Shajaruddin	B.R. Manjunatha
49	O.S. 110/2019 (EVIDENCE)	<b>19-01-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Revanna <b>Vs</b> Virupakshaiah M.N.	K. Nagesh
50	O.S. 120/2019 (EVIDENCE)	<b>20-01-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Shankaregowda <b>Vs</b> Thopegowda A. B	K. Nagesh
51	O.S. 323/2019 (EVIDENCE)	<b>21-01-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Bhavya <b>Vs</b> Boregowda C.G. @ Ganganna	V.G. Lingaraju KAR965/2007
52	O.S. 330/2019 (EVIDENCE)	<b>22-01-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Shankarappa. M.S. <b>Vs</b> M.S. Jayanna	D.T. Rajashekharaiiah
53	O.S. 70/2020 (Call on) IA/1/2020	<b>25-01-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	M. K. Ramesh <b>Vs</b> Gangamma	P.H.Dhanapal
54	O.S. 91/2020 (S/S TO DEFENDANTS)	<b>30-01-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	Krishna <b>Vs</b> Srinvasa L.	H.K. Nanjgowda
55	Misc 1/2020 (Notice to Respondent)	<b>30-01-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	Manjunath. T.V. <b>Vs</b> Aslam Beig	T.T.Rajaravichandra
56	O.S. 318/2018 (Steps) IA/2/2018	<b>30-01-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Ravikumar <b>Vs</b> Thopegowda	H.N. Shekappa
57	O.S. 7/2019 (Comply U/s 89 CPC)	<b>30-01-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Lakshamma <b>Vs</b> Javaraiah.B.S alias Javaregowda.B.S	B.R. Manjunatha
58	O.S. 37/2019 (Steps) IA/1/2019	<b>30-01-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Diksha <b>Vs</b> Gowramma	Mahalingappa.H.P